

It is for the information of all the concerned Advocates that following mentioning are being allowed for filing in DRR today from 2 PM to 4 PM :

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|---|--------------------------------------|--|---|
| 1 | CWP | SAUBHAGYA TRADERS AND ANR
V/S
CANARA BANK, SIRSA | BHUSHAN BHATIA |
| 2 | LPA | SURJEET
V/S
STATE OF HARYANA | G.S. GOPERA |
| 3 | CM-4276-CWP-2020
IN CWP-3531-2020 | | DIWAN S. ADLAKHA |
| 4 | CWP | BALDEV CHAND MAHAJAN
V/S
DISTRICT MAGISTRATE PANCHKULA | AALOK JAGGA
JAGAT VIR SINGH
DHINDSA |
| 5 | LPA-341-2020
TO
LPA-356-2020 | | PARDEEP SINGH
POONIA |
| 6 | CWP | RAJESH KUMAR & ORS
V/S
STATE OF HARYANA & ORS | PARVEEN SHARMA |
| 7 | CRA-S | LAKHWINDER KUMAR & ORS
V/S
STATE OF PUNJAB | JASWINDER SINGH
GREWAL |
| 8 | CRM-9261-2020
IN CRA-D-679-2019 | | SANJEEV MAJRA |